

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3389
TO BE ANSWERED ON THE 17th DECEMBER, 2021**

LACK OF FACILITIES IN DISTRICT HOSPITALS AND CHCs

3389. SHRI DHARMENDRA KASHYAP:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the facilities that a Community Health Center (CHC) and a district hospital is mandated to be equipped with as per the norms;
- (b) the facilities that are available/actually being provided by all the district hospitals and CHC in Uttar Pradesh;
- (c) the details of the inadequacies with regard to healthcare facilities noticed in the district hospital of Bareilly and all the CHCs in Aonla Parliamentary Constituency; and
- (d) the necessary steps taken by the Government to provide all necessary facilities in said CHCs and district hospital in Aonla Constituency?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d) Public Health & Hospital is a State subject, the responsibility of strengthening public healthcare system including CHC and District Hospitals lies with the respective State/ UT Governments including Uttar Pradesh. Under National Health Mission (NHM), Ministry of Health & Family Welfare (MoHFW) provides technical and financial support to States/UTs including Uttar Pradesh for strengthening their healthcare systems, based on the proposals received from the State/UT. The proposals from State/UT Governments including Uttar Pradesh are received in the form of

Programme Implementation Plans (PIPs) under NHM and Government of India provides approval for the proposals in the form of Record of Proceedings (RoPs) as per available resources. Government of India has laid down Indian Public Health Standards (IPHS) under MoHFW which includes norms for services, infrastructure, human resource, diagnostics, equipment and medicines at public health facilities including Community Health Centres (CHCs) and District Hospitals (DH). The norms under IPHS have been defined under two categories i.e., essential and desirable. As per revised guidelines of IPHS 2012, the following facilities are available/ actually provided by the CHCs and DHs in all the States/ UTs:

Facilities under CHCs

- OPD services and IPD services like general medicine, surgery, obstetrics & gynecology, paediatrics, dental and Ayush.
- Eye specialist services (at one for every 5 CHCs)
- Emergency services
- Laboratory services
- National Health Programmes

Facilities under DHs

- The services include OPD, indoor and Emergency service. Besides the basic specialty services, due importance has been given to Newborn Care, Psychiatric services, Physical Medicine and Rehabilitation services, Accident and Trauma services, Dialysis services and Anti-retroviral therapy.
- It is desirable that Super-specialties and related diagnostic facilities be made available, in more than 300 bedded hospitals.
- Every district hospital should provide facilities of Special Newborn Care Units (SNCU) with specially trained staff.
- Provisions for Patient Safety, infection control and Health Care workers Safety have been added.
- It is desirable that every District Hospital should have a Post Partum Unit with dedicated staff to provide Post natal services, all Family Planning Services, Safe Abortion services and immunization in an integrated manner.

As per information received from State Government of Uttar Pradesh, the State ensures that all the facilities are provided by all the DHs and CHCs in Uttar Pradesh as per norms and requirements. Further State has informed that there are no inadequacies exist in the District Hospital of Bareilly and all CHCs of Aonla Parliamentary Constituency.